

## **Declaration of Assets and Liabilities**

Year 2021 - 22

I, RUPAM KUMARI	, son/daughter/wife of RAVIKANT KVMAR
aged years, belong	ing to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as LIP	RARY ATTENDANT
give herein below the details of the asset	s (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1,37,500	55,200	15,500		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,77,269	2,42,997	NÌL		
(iii)	Bonds, Debentures and Shares in companies	NIL	31,251	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2,48,968	86,586	NIL		
(v)	Motor Vehicles (details of make, etc.)	NIL	PULSAR ISO BIKE ACTIVA SG SCOOT Y	NIL		
(vi)	Jewellery (give details of	GOLD	GOLD	GOLD		
	weight and value)	C260 gm) SILVER (580 gm)	(Rodin)	(10gm) SILVER		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			RIL		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	1				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	PILL	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to d		
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate	ASSESSMENT YEAR (UPTO 2020-2021)	
	the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - DMFPK0772R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NEL

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Place: PATNA

Date: 25/02/2022

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GPF/CPF/PRAN No.	:-	110195365643
Gender	:-	F (M/F)
Date of Birth	112 St 1	07101992 (DD/MM/YYYY)
Class/Group Cadre	:- :-	C (A/B/C)
		RIHAR LEGISLATIVE ASSEMBLY  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	:- [	PATNA
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ereby declare that the above details are true to the best of my knowledge and belief.

> Signature Rupom Kumasi Name of Employee: RUPAM KUMARI Designation: LIBRARY ATTENDANT

Department: LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.